

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 19.06.2017

ORDER NO. 79 of 2017


Hon'ble President is pleased to partially modify the sitting notified vide order no. **76/2017 for CESTAT Delhi** to the extent indicated below:-

On 19.06.2017 Hon'ble Shri S.K. Mohanty, Member (Judicial) and Hon'ble Shri B. Ravichandran, Member (T) will hear Excise & Customs Division Bench matters as notified.

The Single Member matters listed today before Hon'ble Shri S.K. Mohanty, Member (Judicial) shall stand adjourned.

On this day Hon'ble President will look after the administrative and chamber work.

By Order


19/6/17
(Mohinder Singh)
Deputy Registrar

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Dy. Registrar